

**NATIONAL COMPANY LAW TRIBUNAL**

**COURT ROOM NO. 1,**

**MUMBAI BENCH**

**Item No. 11**

**C.A.(CAA)/125(MB)2024**

CORAM:

**SH. PRABHAT KUMAR**

**JUSTICE V.G. BISHT (Retd.)**

**HON'BLE MEMBER (TECHNICAL)**

**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **12.07.2024**

NAME OF THE PARTIES: **SIKKIM FERRO ALLOYS LIMITED**

Section 230(1) of the Companies Act, 2013

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**ORDER**

Adv. Rohit Gupta a/w Adv. Kunal Kanungo a/w Adv. Tanushree S. Adv. Atishay Jain  
for the Petitioner present.

Heard the Counsel and the matter is **Reserved for Order.**

**-sd-**

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Rehan Shaikh

**-sd-**

**JUSTICE V.G. BISHT**  
**MEMBER (JUDICIAL)**